

ing the period giving the dates of their submission of their reports;

(d) the names of such *ad-hoc* committees as are still functioning and the time by which they are expected to submit their reports; and

(e) the names of such bodies of permanent nature and of advisory character that have been dissolved during the period?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A statement giving the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 5.]

(b) and (c). An Expert Committee to examine certain matters relating to the improvement of the headwater supply of the river Hooghly was set up on the 28th July 1952. The Committee finished its work and submitted its report on the 8th November 1952

(d) and (e). Nil.

NEEMUCH-BARISADARI RAILWAY LINE

794. Shri Balwant Sinha Mehta: (a) Will the Minister of Railways be pleased to state whether any survey has been made to connect Neemuch with Barisadari and if so, what amount of money is expected to be spent over it and how many miles will it cover?

(b) If not, do Government propose to have a survey of this railway link?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The reply is in the negative

(b) Not at present.

RAILWAY TRAFFIC DEPARTMENT

795. Shri Thimmaiah: (a) Will the Minister of Railways be pleased to state how many vacancies of Class IV were filled up in Mysore State Railway Traffic Department after integration up till now?

(b) How many applications were received from Scheduled Castes people for class IV vacancies in Traffic Department of the said Railway?

(c) How many are appointed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 270 in Traffic Department of ex-Mysore Railway area.

(b) and (c). Information regarding the number of applications received from Scheduled Castes candidates is not available but 30 Scheduled Castes candidates have been appointed.

INDIAN PEOPLE'S FAMINE TRUST FUND

796. Shri Karni Singhji: Will the Minister of Food and Agriculture be

pleased to state whether Government propose to grant any subsidy from Indian People's Famine Trust Fund to alleviate distress of famine-stricken people of Bikaner and Jodhpur Divisions (Rajasthan)?

The Minister of Food and Agriculture (Shri Kidwai): The Board of Management, which sanctions grants from the Indian People's Famine Trust Funds, will shortly consider this along with other areas.

KRISHNA DAM

797. Shri Viswanatha Reddy: Will the Minister of Transport be pleased to state:

(a) whether any proposal has been received from the Government of Madras in respect of the strengthening of the Krishna Dam at Vizayawada; and

(b) whether the proposed construction by the Government of India, of a bridge across Krishna River at Vizayawada, includes also a regulator for the current of water in the river?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) The site and design of the road bridge have not yet been settled.

WORKERS IN JUTE INDUSTRY

798. Shri Tushar Chatterjea: (a) Will the Minister of Labour be pleased to refer to the answer given to my unstarred question No. 17 asked on the 6th November, 1952 regarding workers in jute industry and state whether the information has been collected?

(b) If so, what is the number of the permanent employees, the number of such employees who have not yet acquired the permanency right and also the number of those registered as 'Badliwala' in jute mills?

The Deputy Minister of Labour (Shri Abid Ali): (a) The information received so far is not complete. One State Government has yet to reply. Certain clarifications are also being obtained in respect of the information supplied by the other State Governments.

(b) Does not arise.

FORCED LABOUR

799. Shri Morarka: (a) Will the Minister of Labour be pleased to state whether there is any existence of forced labour as defined in the International Labour Convention No. 29 in any of the Parts 'A', 'B' and 'C' States in India?